

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-512

IB-3196/ND/2019

IA/4220/2022, IA/2275/2022, IA/2277/2022

IN THE MATTER OF:

M/s. Keshav Enterprises

....Applicant

Vs.

Alupan Composite Panels Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC Liq.

Order delivered on 19.01.2023

CORAM:

**SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Ajeet Kumar Sahai

For the Respondent : Mr. Markandey Kr. Singh, Proxy Counsel

For the Liquidator : Mr. Abhishek Anand, Mr. Karan Kohli, Mr. Sahil
Bhatia, Mr. Vaibhav Mendi Ratta, Advs.

ORDER

Due to paucity of time, the matter is listed on **13.02.2023**.

**S/d-
(Court Officer)**